

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 21-03-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : --

**PETITION NUMBER** : CP(IB)/42(CHE)2024

**NAME OF THE PETITIONER** : Shriram Finance Ltd

**NAME OF THE RESPONDENT(S)** : YBM Travels Pvt Ltd

**UNDER SECTION** : Sec 7 Rule 4 of IBC, 2016

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**ORDER**

Ld. Counsel Ms. Sasirekha for the Petitioner. Ld. Counsel Ms. Moshika for the Respondent.

In this case Respondent stated that she has e-filed the reply and the email sent to the Petitioner has bounced back. The Petitioner is directed to provide alternative email id to the Respondent to serve the copy.

Respondent is directed to file physical copy within a week.

Rejoinder, if any, be filed within a week thereafter.

List the Petition for hearing on **30.05.2024**.

-Sd-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-Sd-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

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